#### COURT-I IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 290 OF 2016

### Dated: 24<sup>th</sup> September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

#### In the matter of:

Gail (India) Ltd.		M	••••	Appellant(s)
Vs. Petroleum & Natural Gas Regulatory Board & Anr.				Respondent(s)
Counsel for the Appellant(s)	:	Mr. Yogender Handoo		
Counsel for the Respondent(s)	:	Ms. Sonali Malhotra Mr. Anant Bhardwaj for R-1		
		Mr. M. G. Ramachandran Mr. Piyush Joshi Ms. Sumiti Yadava Ms. Parminder Kaur Ms. Aditi for R-2		

# <u>ORDER</u>

Heard learned counsel, Mr. M. G. Ramachandran for Respondent No. 2 for some time.

List the matter for further hearing on <u>3-10-2018</u>.

(B. N. Talukdar) Technical Member (P&NG) (Justice Manjula Chellur) Chairperson